

**Annexure-4****Name of the corporate debtor: Suryajyoti Spinning Mills Limited****Date of commencement of liquidation: 18-04-2023****List of stakeholders as on: 19-06-2023****List of operational creditors (Employees)**

(Amount in ₹)

| Sl. No. | Name of authorised representative, if any         | Name of employee   | Details of claim received |                | Details of claim admitted      |   |                 |  | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---------|---|--|---------------------------|----------------|--------------------------------|---|-----------------|--|----------------------------|--|--------------------------|------------------------------------|-----------------|
|         |   |  | Date of receipt           | Amount claimed | Total amount of claim admitted | Amount of claim for the period of twelve months preceding the liquidation commencement date | Nature of claim | % share in total amount of claims admitted |                            |  |                          |                                    |                 |
| 1       | K.Ravi  | K.Ravi   | Note 1                    | 75,000         | 75,000                         |   | Form E          | 9.22%                                      | 0                          | 0  | -                        | 0                                  | 0               |
| 2       | P.JAGAN MOHAN RAO                                 | P.JAGAN MOHAN RAO  | Note 1                    | 1,15,786       | 91,985                         |   | Form E          | 11.31%                                     | 0                          | 0  | 23,801                   | 0                                  | 0               |
| 3       | JONNALA VEERA REDDY                               | JONNALA VEERA REDDY  | 18-05-2023                | 3,38,779       | 2,59,125                       |   | Form E          | 31.86%                                     | 0                          | 0  | 79,654                   | 0                                  | 0               |
| 4       | K Srinivas  | K Srinivas   | Note 1                    | 50,301         | 44,912                         |   | Form E          | 5.52%                                      | 0                          | 0  | 5,389                    | 0                                  | 0               |
| 5       | K.S Pavan Kumar (representative for 11 employees) | 1. K S Pavan Kumar<br>2. Suresh Akarte<br>3. Vimal kumar Bharadwaj<br>4. Vinod Choudhary<br>5. G. Bapuji<br>6. T. Radha Krishnan<br>7. V. Srinivasan<br>8. Ashok Moparthi<br>9. Cyril S S Fernando<br>10. Deepak Walia<br>11. Vishal Behal | Note 1                    | 1,43,36,162    | -                              |   | Form F          | 0.00%                                      | 0                          | 0  | 1,43,36,162              | 0                                  | 0               |
| 6       | K.S Pavan Kumar (representative for 2 employees)  | 1. Suresh R Gajjar<br>2. Ramji Shah  | Note 1                    | 14,98,995      | -                              |   | Form F          | 0.00%                                      | 0                          | 0  | 14,98,995                | 0                                  | 0               |
| 7       | Talasila Sunil                                    | Talasila Sunil   | Note 1                    | 4,90,658       | 3,42,216                       |   | Form E          | 42.08%                                     | 0                          | 0  | 1,48,442                 | 0                                  | 0               |

**Note 1:** Claim has not been submitted during the Liquidation process, however the same was submitted during CIRP, hence the same has been processed Pursuant to the section 38 read with Regulation 12 of liquidation regulations.